

सलाहकार समितियों के समूचे दर्शन और मूलाधार पर अगले तीन महीनों में पुनरीक्षण किया जाय ।

मैं विदेश संचार सेवा के विकास को भी अधिक महत्व दे रहा हूँ । अब देहरादून में दूसरा उपग्रह भूमि स्टेशन बन गया है । इसलिए अब हम ऐसी स्थिति में हो गए हैं कि दूसरे बहुत से देशों से संचार सम्पर्क कर सकते हैं । इस वर्ष इंटेलेसेट ( ) के भारत महासागर में उपग्रह की ओर उन्मुख 39 देशों में से 3 देशों से सम्पर्क स्थापित करने का हमारा लक्ष्य है ।

मेरी उत्कट अभिलाषा है कि हम दूर संचार के साज-सामान को जिस गति से अपने देश में बना रहे हैं उसमें और तेजी लाएं ताकि हम अपनी आवश्यकता की पूर्ति में आत्मनिर्भर हो जायें । इस दिशा में इंडियन टेलीफोन इंडस्ट्री लिमिटेड, हिन्दुस्तान टेलीप्रिंटर्स लिमिटेड और हमारे डाक-तार कारखाने अच्छा काम कर रहे हैं । मेरी कोशिश यह होगी कि इस उद्देश्य की पूर्ति के लिए इन इकाईयों में काम करने वाले अधिकारियों, कर्मचारियों और मजदूरों के बीच अधिक से अधिक सहयोग बढ़े ।

पिछले समय में हमारे स्टाफ को जिन कठिनाइयों का सामना करना पड़ा उस से मैं अवगत हूँ । उनके साथ सद्व्यवहार और न्याय किया जाय । इस दृष्टि से मैंने यह फैसला किया है कि 1968 और 1974 में डाक-तार विभाग के हड़तालों के कारण जिन कर्मचारियों के खिलाफ अनुशासनिक कार्यवाहियां की जा रही थीं उन्हें समाप्त किया जाय । इन हड़तालों के कारण कर्मचारियों के ऊपर जो अयोग्यतायें लगाई गई थीं उन सब को दूर कर दिया जाएगा और उनके मूल स्थान (पोजीशन) फिर से मिल जाएंगे ।

मेरे इस मंत्रालय के कार्यभार ग्रहण करने के बाद विभाग के अधिकारी और डाक-तार कर्मचारी संघों के नेता मुझ से मिले हैं । अधिकारियों और डाक-तार कर्मचारियों ने जो उत्साह दिखलाया है उससे मैं भावबिहल हूँ । इन सभी ने बेहतर और अधिक विनीत सेवाएं देने के कार्य में मेरी सहायता करने का वचन दिया है । मुझे इस बात में जरा भी शक नहीं है कि निकट भविष्य में ही इसके अच्छे नतीजे प्राप्त करने में हमें सहायता मिलेगी ।

SHRI DINEN BHATTACHARYYA (Serampore): Sir, I would like to know from the Minister as to what will happen to those who have been dismissed during the Emergency. He must come forward with some explanation.

11.29 hrs.

STATEMENT RE DERAILMENT OF MANGALORE-MADRAS EXPRESS AT SEVUR RAILWAY STATION

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): Sir, I beg to lay on the Table statement regarding derailment of 28 Up Mangalore-Madras Express at Savur station of Southern Railway on 30-3-1977.

#### Statement

I regret very much to inform this House that at about 12.50 hrs. on 30-3-1977, while No. 28 Up Mangalore-Madras Express, with a load of 16 coaches and hauled by a diesel engine, was running through Sevur station on Katpadi-Arkonam broad gauge double line section on Madras division of Southern Railway, 9 coaches marshalled 5th to 13th from the train engine derailed, of which six coaches capsized. The Up line was obstructed but the Down line remained free for through traffic.

[Prof. Madhu Dandavate]

As a result of the accident, 6 persons are reported to have been killed, 17 sustained grievous injuries and another 33 received minor injuries so far. On receipt of information about the accident, Assistant Medical Officer, Katpadi proceeded to the site immediately. Medical Relief Trains from Madras and Jolarpettai and road ambulances were rushed to the site. General Manager and Chief Medical Officer, Southern Railway accompanied by other Heads of Departments, Divisional Superintendent, Madras and other Divisional Officers rushed to the site by road to supervise relief and rescue operations. All the injured persons were taken to Vellore by road ambulances and admitted in Mission Hospital and the Government Hospital. Ex-gratia payment to the next of kin of the dead and to the injured has been arranged.

Additional Member Mechanical, Railway Board has proceeded to the site of accident by air.

The Additional Commissioner of Railway Safety is likely to commence his statutory inquiry into this accident on 1-4-1977.

11.30 hrs.

#### MATTER UNDER RULE 377

REPORTS THAT JUNE, 1975 PROCLAMATION OF EMERGENCY WAS ISSUED WITHOUT COUNCIL OF MINISTERS' ADVICE.

SHRI SHYAMANANDAN MISHRA (Begusarai): Mr. Speaker, Sir, under Rule 377 I rise to draw the attention of the House to a matter of great constitutional and political importance.

The internal Emergency which was imposed on the country in June, 1975 ended a few days back after the Election. During this Emergency the country went through the darkest night of repression after indepen-

dence. Earlier, it was reported in the papers that the Presidential Proclamation on Emergency came without the aid and advice of the Council of Ministers and if at all there was any reference to it in the Cabinet, it was *ex-post-facto*. This matter was also agitated in the courts. The present Defence Minister after his resignation from the Cabinet of Mrs. Gandhi confirmed this substantially in his Press statement when he said that the Cabinet was merely informed of it after the decision to impose emergency was taken. I quote from 'The Deccan Herald' dated the 4th February 1977:

"Cabinet wasn't consulted on Emergency: Ram"

Mr. Jagjivan Ram, who resigned from the Union Cabinet and the Congress Party yesterday, told newsmen today that Cabinet was not consulted about the declaration of Emergency in June, 1975, or the dissolution of the Lok Sabha and the holding of elections this year but was merely informed of the decisions by the Prime Minister, Mrs. Indira Gandhi.

If this was so, it was a clear violation of Article 74(1) of the Constitution which says:

"There shall be a Council of Ministers with the Prime Minister at the head to aid and advice the President, who shall in the exercise of his functions, act in accordance with such advice."

As the present Government, is committed through its Election Manifesto to taking such steps as would prevent the repetition of such a tragedy in future, it is necessary and appropriate that the Government place full facts in this regard before the House in its very first sitting.